

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO.2559
TO BE ANSWERED ON 01.08.2017

BS-IV Norms for Vehicles

2559. SHRI KONAKALLA NARAYANA RAO:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has decided that only BS-IV compliant vehicles will be manufactured from April 1,2017 and if so, the details thereof;
- (b) whether the Government has allowed the registration of Non-BS-IV vehicles after April, 2017 and if so, the details thereof;
- (c) whether the Environment Pollution Prevention and Control Authority (EPCA) has directed that vehicle manufacturers should exhaust their stock of Non -BS-IV vehicles before April,2017 and the Society of Indian Automobile Manufacturers are raising the issue of inventory of Non-BS-IV vehicles and has said it is impossible for them to meet the April 1 deadline, due to the impact of demonetisation; and
- (d) if so, whether unsold Non-BS-IV vehicles have been allowed to register after April 1 or would have to be scrapped?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a) to (d): Ministry of Road Transport & Highways has amended Central Motor Vehicles Rules, 1989 by mandating Mass Emission Norms, Bharat Stage-IV from 1st April, 2017 all over India for four wheeled vehicles vide notification GSR 643(E) dated 19th August, 2015, for three wheeled vehicles vide GSR 487(E) dated 12.06.2015 and for two wheeled vehicles vide GSR 431(E) dated 04.07.2014. As per the notifications, the Mass Emission Standards for Bharat Stage IV shall come into force all over the country in respect of all the three category of vehicles manufactured on or after the 1st April, 2017. As per Hon'ble Supreme Court decision dated 29.03.2017, "All the vehicles registering authorities under the Motor Vehicles Act, 1988 are prohibited for registering such vehicles on and from 1st April, 2017 that do not meet BS-IV emission standards, except on proof that such a vehicle has already been sold on or before 31st March, 2017".
